

MR. DEPUTY-SPEAKER : I shall listen to you.

12-37 hrs.

PANEL OF CHAIRMEN

MR. DEPUTY-SPEAKER : I have to inform the House that under sub-rule (1) of rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, I nominate the following Members on the Panel of Chairmen :—

- (1) Shri Y. Gadilingana Goud
- (2) Shri P. K. Vasudevan Nair
- (3) Shri M. B. Rana
- (4) Shri S. R. Rane
- (5) Shri Prakash Vir Shasrri
- (6) Shri K. N. Tiwary.

12.37 $\frac{1}{2}$ hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, EXPORT (QUALITY CONTROL AND INSPECTION) ACT ETC.

THE DEPUTY-MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : I beg to lay on the Table :—

- (1) A copy of the Essential Commodities (Regulation of Production and Distribution for Purpose of Export) (First Amendment) Order, 1969, published in Notification No. S. O. 1395 (English version) and S. O. 1396 (Hindi version) in Gazette of India, dated the 3rd April, 1969, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1295/69.]
- (2) A copy each of the following Notifications under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—
 - (i) The Export of Fish and Fish Products (Inspection) Amendment Rules, 1969, published in Notification No. S. O. 1730 in Gazette of India dated the 1st May, 1969.

(ii) The Export of Frog Legs (Inspection) Amendment Rules, 1969, published in Notification No. S. O. 1732 in Gazette of India dated the 1st May, 1969.

(iii) The Export of Ceramic Products (Inspection) Rules, 1969, published in Notification No. S. O. 2335 in Gazette of India dated the 12th June, 1969.

(iv) The Export Inspection Council Contributory Provident Fund Rules, 1969, published in Notification No. S. O. 2413 in Gazette of India dated the 21st June, 1969.

(v) The Export Inspection Agency Contributory Provident Fund Rules, 1969, published in Notification No. S. O. 2414 in Gazette of India dated the 21st June, 1969.

(vi) The Export of P. V. C. Leather Cloth (Inspection) Amendment Rules, 1969, (Hindi and English versions) published in Notification No. S. O. 2459 in Gazette of India dated the 26th June, 1969. [Placed in Library, See No. LT-1296/69]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fiftieth Report

SHRI S. M. SOLANKI (Gandhinagar) : I beg to present the Fiftieth Report of the Committee on Private Members' Bills and Resolutions.

MR. DEPUTY-SPEAKER : Shri P. C. Sethi, to introduce the Bill.

श्री कंबर लाल गुप्त (दिल्ली सदर) : हल 64 में आप मोशन को वेब कर सकते हैं। हल 64 कहता है :

"The Speaker may, on request being made to him, order the publication of any Bill (together with the Statement of Objects and Reasons, the